

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No.363 of 2019

In the matter of :

Jitendra Virwani

... Appellant

Vs.

MRO TEK Reality Ltd. & Ors.

...Respondents

Present:

Appellant: Mr. U.K. Chaudhary Senior Advocate, Ms. Deepti Bhardwaj ,Mr. Dhruv Gupta Advocates

Respondent: Mr. Rajiv Yadav, Mr. Mohana C Advocates for R-1,11,13 &15 and Mr. Ashok Bannidinni Advocate for R- 2to 10,17 & 19.

ORDER

18.02.2020 For filing of rejoinder of the Appellant at request of the Learned counsel for the Appellant. The matter is adjourned on **20th March,2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

sr/rk/nn